

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 239 OF 2015**  
**APPEAL NO. 240 OF 2015 & IA NO. 393 OF 2015**  
**APPEAL NO. 241 OF 2015 & IA NO. 394 OF 2015**  
**AND**  
**APPEAL NO. 203 OF 2015**

**Dated: 16<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**A.Nos. 239 of 2015, 240 of 2015 & 241 of 2015**

**Indian Wind Power Association** **...Appellant(s)**

**Vs.**

**Tamil Nadu Generation & Distribution Corp. Ltd. & Ors.** **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan  
Mrs. Swapna Seshadri  
Mr. Govind Manoharan

Counsel for the Respondent(s) : Mr. G. Umapathy  
Mr. S. Vallinayagam for R.1

**A.No. 203 of 2015**

**TANTRANSCO Ltd. & Ors.** **...Appellant(s)**

**Vs.**

**M/s Indian Wind Power Association & Ors.** **...Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Umapathy  
Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Senthil Jagadeesan  
Mrs. Swapna Seshadri  
Mr. Govind Manoharan for R.1 & 4

**ORDER**

Counsel for the parties are stated to be in some personal difficulty.

As agreed by learned counsel for the parties, list these matters for hearing on **11.05.2017.**

**(I. J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

*ts/sh*